

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

Sub: Regarding consumption of e-filed cases to CIS from e-filing portal 1.0.

CIRCULAR

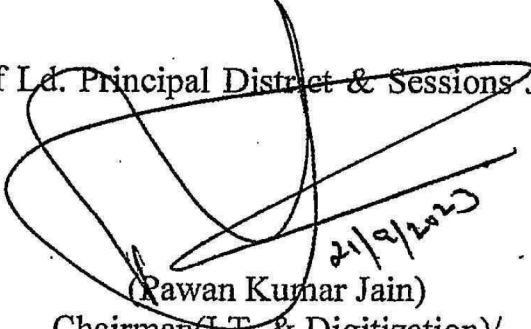
It is informed to all the concerned that e-Filing 3.0 is likely to be rolled out across Delhi District Courts very soon. It is compulsory for all the Districts that before rolling out of e-filing 3.0, all the pendency of e-filed cases lying in e-filing portal 1.0 be consumed immediately to CIS as once the e-filing 3.0 is launched, staff would not be able to consume the data of e-filing 1.0 in CIS.

It has come to the notice of undersigned that huge pendency of e-filed cases is reflecting in Central, New Delhi, South, South East and South West Districts.

buh
All Ld. Principal District & Sessions Judges and Ld. Principal Judges-Family Courts are requested to direct their Officer In-charges of Filing Branch, Ld. Chief Metropolitan Magistrate and Ld. Senior Civil Judge to ensure that data available on e-filing 1.0 portal be consumed in CIS on top priority and bring the pendency to zero level on or before 25.09.2023.

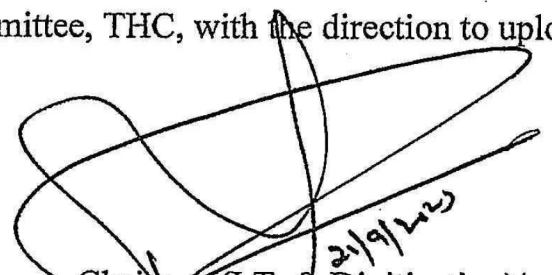
In case any assistance, staff may contact to Computer Branch, of their respective Districts.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (Hqs) (Officiating) Tis Hazari Court, Delhi.


(Rawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

Copy forwarded for information and necessary actions to:

1. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
3. Ld. Principal Judge-Family Court, Delhi/New Delhi.
4. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
5. Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
6. Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
7. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
8. Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
9. Ld. Senior Civil Judges, Delhi/New Delhi
10. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
11. The dealing Assistant, Layer seat, THC for uploading.
12. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
13. Concerned file


Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi